

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT-1

ITEM No.122
CP(IB) 247 of 2020

Order under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Surya Exim Ltd

.....Applicant

.....Respondent

Order delivered on ..16/02/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Adv. Mr. Ravi Pahwa
For the Respondent :

ORDER

IA/749(AHM)2021

This application is filed by RP under Section 44 & 45 of the IBC, 2016.

Respondent Nos. 1 to 3 are served but did not file reply, hence, matter to proceed without their reply.

Matter stands adjourned to 05.04.2022.



**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**



**MADAN B GOSAVI
MEMBER (JUDICIAL)**